

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-6/1999/3932/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
Presiding Officer, MACT No. 2,
Kamrup (M), Guwahati.

Dated Guwahati the th 26 April, 2024

Sub: **Casual leave.**

Ref:- Your letter No. MACT2K/2344/24, dtd. 24.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.04.2024, along with station leave permission, from the morning of 30.04.2024 till the morning of 02.05.2024.** The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati, and in his absence, the Presiding Officer, MACT No. 3, Kamrup (M), Guwahati, and in his absence, the District & Sessions Judge, Kamrup (M) shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-6/1999/3933-3936/A, dated , 26-04-2024

Copy to :

1. The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati.
2. The Presiding Officer, MACT No. 3, Kamrup (M), Guwahati.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)